

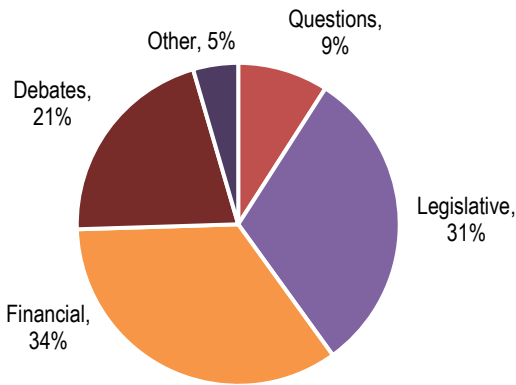
Plan vs. Performance

Budget Session: January 28 to April 18, 2026

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session 2026.

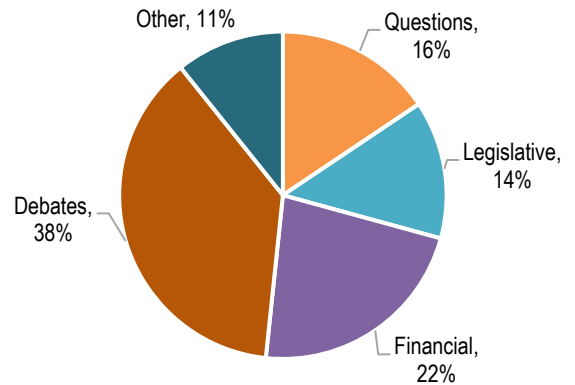
	Plan	Actual
No. of Sittings (Lok Sabha)	30	31
No. of Sittings (Rajya Sabha)	30	31
No. of Bills for passing		
- Finance and Appropriation Bills	3	3
- Other Bills	0	6
No. of Bills for introduction		
- Finance and Appropriation Bills	3	3
- Other Bills	0	10
No. of Bills for withdrawal	0	1

Time Spent on various matters in Lok Sabha



■ Questions ■ Legislative ■ Financial ■ Debates ■ Other

Time spent on various matters in Rajya Sabha



■ Questions ■ Legislative ■ Financial ■ Debates ■ Other

The Budget Session of Parliament was held from January 28, 2026 to April 18, 2026. During this period, Lok Sabha worked for 86% of its scheduled time and Rajya Sabha for 92%. Ten Bills were introduced and six were passed (other than two Appropriation Bills and one Finance Bill). One was voted down and this made two Bills infructuous.

Bills not listed for introduction, but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Industrial Relations Code (Amendment) Bill, 2026	Introduced on 11 Feb 2026 Passed on 12 Feb 2026	Passed on 12 Feb 2026
The Transgender Persons (Protection of Rights) Amendment Bill, 2026	Introduced on 13 Mar 2026 Passed on 24 Mar 2026	Passed on 25 Mar 2026
The Insolvency and Bankruptcy Code (Amendment) Bill, 2025	Introduced on 12 Aug 2025 Passed on 30 Mar 2026	Passed on 30 Mar 2026
The Jan Vishwas (Amendment of Provisions) Bill, 2026	Introduced on 27 Mar 2026 Passed on 1 Apr 2026	Passed on 2 Apr 2026

Short Title	Lok Sabha	Rajya Sabha
The Central Armed Police Forces (General Administration) Bill, 2026	Passed on 2 Apr 2026	Introduced on 25 Mar 2026 Passed on 1 Apr 2026
The Andhra Pradesh Reorganisation (Amendment) Bill, 2026	Introduced on 1 Apr 2026 Passed on 1 Apr 2026	Passed on 2 Apr 2026
The Finance Bill, 2026	Introduced on 1 Feb 2026 Passed on 25 Mar 2026	Passed on 27 Mar 2026

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for consideration, but considered and passed

Short Title	Lok Sabha	Rajya Sabha
The Insolvency and Bankruptcy Code (Amendment) Bill, 2025	Introduced on 12 Aug 2025 Passed on 30 Mar 2026	Passed on 30 Mar 2026

Bills not listed for introduction, but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
The Corporate Laws (Amendment) Bill, 2026	Introduced 23 Mar 2026 Referred to Joint Committee	
The Foreign Contribution (Regulation) Amendment Bill, 2026	Introduced on 25 Mar 2026	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction, but introduced and voted down

Short Title	Lok Sabha	Rajya Sabha
The Constitution (One Hundred and Thirty-First Amendment) Bill, 2026 [Delimitation Bills of 2026]	Introduced on 16 Apr 2026 Voted down on 17 Apr 2026	

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and became infructuous

Short Title	Lok Sabha	Rajya Sabha
The Union Territories Laws (Amendment) Bill, 2026	Introduced on 16 Apr 2026 Infructuous on 17 Apr 2026	
The Delimitation Bill, 2026	Introduced on 16 Apr 2026 Infructuous on 17 Apr 2026	

Note: These two Bills were rendered infructuous as the related Constitution 131st Amendment Bill, 2026 was voted down.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills listed for introduction and introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation Bill, 2026	Introduced on 13 Mar 2026 Passed on 13 Mar 2026	Passed on 17 Mar 2026
The Appropriation (No.2) Bill, 2026	Introduced on 18 Mar 2026 Passed on 18 Mar 2026	Passed on 27 Mar 2026

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for withdrawal, but withdrawn

Short Title	Lok Sabha	Rajya Sabha
The Jan Vishwas (Amendment of Provisions) Bill, 2025	Introduced on 18 Aug 2025 Select Committee Report presented on 13 Mar 2026 Withdrawn on 17 Mar 2026	

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